

THE
PARLIAMENTARY DEBATES
OFFICIAL REPORT
IN THE THIRTY-FIRST SESSION OF THE RAJYA SABHA
*commencing on the 28 th November; ig6ojjth Agrahayana,
1882 (Saka)*

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RAJYA SABHA

*Monday, the 28th November, 1960/ 7th
Agrahayana, 1882 (Saka)*

The House met at eleven of the
clock. MR. CHAIRMAN in the Chair.

MEMBERS SWORN

Shri Krishan Dutt (Jammu and
Kashmir).

Shri A. C. Gilbert (Uttar Pradesh).

ORAL ANSWERS TO QUESTIONS

*1. [*The questioner (Shri Bhupesh Gwpta)*
was absent. For answer, vide cols. 48-49
infra.]

**STABILIZATION OF PRICES DURING THE
THIRD PLAN PERIOD**

•2. DR. Z. A. AHMAD: Will the Minister
of PLANNING be pleased to state:

(a) whether the National Development
Council, which met in September this year,
discussed the question of stabilization of
prices during the Third Plan period;

(b) whether the Council has laid down
any guiding principles in this regard; and
688 RS—2.

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(c) if so, what are those principles?

THE DEPUTY MINISTER OF LABOUR
AND EMPLOYMENT AND PLANNING
(SHRI L. N. MISHRA): (a) to (c). No Sir. The
problem was remitted at an earlier meeting to
a Sub-Committee. The Sub-Committee met
after the National Development Council had
concluded its discussions. No final
conclusions have yet been reached by the
Sub-Committee.

DR. Z. A. AHMAD: May I know, Sir,
whether the Government are satisfied that the
credit control policy is functioning well? If
that is so, why is it that the Governor of the
State Bank is complaining that the policies of
the Finance Department are not helpful in the
matter of controlling credit?

SHRI L. N. MISHRA: I won't say anything
about the complaint of the Governor, but I
must say that any price policy cannot be
secluded from the question of credit control
and other monetary policies.

DR. Z. A. AHMAD: Are the Government
planning to impose physical controls at any
stage?

SHRI L. N. MISHRA: Complete physical
controls are not advisable, but there will be
some kind of selective controls.